

GOVERNMENT OF INDIA  
MINISTRY OF FOOD PROCESSING INDUSTRIES  
**LOK SABHA**  
**UNSTARRED QUESTION No. 3233**  
TO BE ANSWERED ON 20<sup>TH</sup> MARCH 2025

**AUTHORIZED HALAL CERTIFICATION AGENCIES**

**3233. DR. GANAPATHY RAJKUMAR P:**

Will the Minister of *FOOD PROCESSING INDUSTRIES* be pleased to state:

- (a) the details of the revenue generated under Halal Certification by the authorized Halal Certification Agencies in the country;
- (b) the details of the authorized Halal Certification Agencies and the norms for Halal Certification, State-wise;
- (c) whether many of vegetarian products are also under Halal Certification and if so, the details thereof along with the products which are certified under Halal Certification in the country; and
- (d) whether there is any proposal to review Halal Certification in the country and if so, the details thereof?

**ANSWER**

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES  
(SHRI RAVNEET SINGH)

**(a) to (b):** The Quality Council of India (QCI) under the Department for Promotion of Industry and Internal Trade (DPIIT), Ministry of Commerce and Industry has laid down the India Conformity Assessment Scheme for Halal Products (i-CAS). As per information shared by DPIIT, the National Accreditation Board for Certification Bodies (NABCB) is the National Accreditation Body to provide accreditation to conformity assessment bodies under India Conformity Assessment Scheme (i-CAS) for Halal Products. NABCB's role is only to assess the technical competence of the halal certification agency/body seeking accreditation from NABCB. Assessing compliance to requirements of specific standard(s) & scheme(s) and the revenue generated by the Halal Certification agencies is out of the purview of NABCB's assessment.

NABCB's accreditation is currently valid for the following Halal Certification Agencies:

1. Jamiat Ulama-I-Hind Halal Trust, New Delhi [Accreditation Certificate No. PC 034 valid until 07.08.2026].
2. JUHF Certification Pvt. Ltd., Mumbai, Maharashtra [Accreditation Certificate No. PC 037 valid until 21.11.2026]
3. Halal India Pvt. Ltd. (HIPL), Chennai, Tamil Nadu [Accreditation Certificate No. PC 038 valid until 27.02.2027]
4. Mastercert LLP, Chennai, Tamil Nadu [Accreditation Certificate No. PC 041 valid until 12.08.2027]

DPIIT has further confirmed that the scope of accreditation granted to the above NABCB accredited halal certification bodies is for Halal Certification of Meat & Meat Products as per "India Conformity Assessment Scheme (i-CAS) for Halal Products".

**(c):** As per DPIIT, the current valid NABCB accreditation granted to the above certification bodies are only for meat & meat products.

**(d):** QCI/NABCB under DPIIT is not aware of any proposal to review Halal Certification in the country.